

House. [Placed in Library. See No. LT-414/68].

(b) and (c). The information is being collected and will be laid on the Table of the Sabha in due course.

REVENUE OF ANDHRA PRADESH

3402. SHRI M. N. REDDY : Will the Minister of FINANCE be pleased to state :

(a) the total annual grant given to Andhra Pradesh since 1956 to the end of March, 1967 towards the share of tax levied on Petrol and Diesel sold in that State;

(b) the total tax collected by the Central Government since 1956 to the end of March, 1957 from Petrol and diesel etc. sold in Andhra Pradesh; and

(c) what proportion the Central Government from the above revenues bore to the amount of tax collected on the sale of Petrol and other fuels annually in Andhra Pradesh during the above period ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The information regarding the total tax collected on petrol and diesel etc. sold in Andhra Pradesh is not available. A statement showing the total annual grant given to Andhra Pradesh towards their share of tax levied on petrol (under the Central Road Fund) out of the revenues from 1956 to the end of March, 1967 and the amount of Central Excise duty collected on petrol and diesel etc. (i.e. all petroleum products) cleared from the Refinery and the marketing installations in Andhra Pradesh, during the same period, is laid on the Table of the House. [Placed in Library. See No. LT-415/68].

(c) The information regarding the tax collected on the sale of Petrol and other fuels annually in Andhra Pradesh being not available, it is not possible to work out the proportion.

PUBLIC CONVENIENCES IN GOVERNMENT COLONIES

3403. SHRI M. L. SONDHI : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that some of the markets, built in Government employees' residential colonies have not been provided with public conveniences; and

(b) whether there is any such proposal to build bathrooms for the markets in Government employees' residential areas ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) and (b). Public conveniences such as bathrooms, etc., have been or are being provided in the markets constructed in various Government colonies, except in Babu Market, as bathrooms are available in the adjacent Sarojini Nagar Market.

ROAD ROLLERS

3404. SHRI K. N. PANDEY : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 4175 on the 14th December, 1967 and state :

(a) whether the investigation in respect of the Chairman of the United Provinces Commercial Corporation, who was arrested for cheating Government to the extent of Rs. 2,16,64,800 in respect of road rollers and bailed out by the Chief Presidency of Calcutta, has since been completed; and

(b) if so, the result of the investigation and the action taken against the Chairman of the said firm ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) No, Sir.

(b) In view of (a) above, this does not arise.